SUICIDES CASES

1466. DR. SHASHI THAROOR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has collected data on the number of suicides attempted in the country,

(b) if so, the details of suicides attempted cases reported during the each of the last three years, State-wise and gender-wise;

(c) if not, the reasons therefor;

(d) whether the Government intends to establish a mechanism to collect data on attempted suicides and if so, the details thereof;

(e) whether the Government has considered establishing a National Suicide Registry and if not, the reasons therefor;

(f) whether the Government has considered collaborating with other Ministries for strengthening suicide prevention efforts and if so, the details thereof;

(g) whether the Government has considered releasing real-time data on deaths by suicide and attempted suicides; and

(h) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): State/UT-wise data related to cases registered under ‘attempt to commit suicide’ as published by the National Crime Records Bureau (NCRB)
in its latest available report, for the years 2018-2020 is at Annexure. NCRB does not maintain gender-wise data in this respect.

(e) to (h): There is no proposal to establish ‘National Suicide Registry’. However, law enforcement agencies have access to the data relating to cases registered under various crime heads including attempt to suicide using the Crime and Criminal Tracking Networks and System. Ministry of Health & Family Welfare is the nodal Ministry which takes various preventive measures to address the burden of mental disorders for prevention of suicides.

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## Annexure

### L.S.US.Q.NO. 1466 FOR 26.07.2022

**State/UT-wise Cases Registered under Attempt to Commit Suicide during 2018-2020**

<table>
<thead>
<tr>
<th>SL</th>
<th>State/UT</th>
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<th>2019</th>
<th>2020</th>
</tr>
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<td>7</td>
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<td>50</td>
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<td>11</td>
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<td>1196</td>
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<tr>
<td>33</td>
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<td>291</td>
<td>472</td>
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<tr>
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<td>-</td>
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<td><strong>TOTAL (ALL INDIA)</strong></td>
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</table>

Source: Crime in India

Note: ‘+’ Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018, 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh during during 2018, 2019